सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण। (पुस्तकालय में रखी गई (।) देखिए संख्या एल टी-9343/96)

Report of the Comptorller and Auditor General of India [No. 16 (Commercials) of 1995]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND-BROADCASTING SHRI P.M. SAY-EED): Madam, I lay on the Table a copy (in English Hindi) of the Report of the Comptroller and Auditor General of India-Union Government-[No. 16 (Commercial) of 1995] relating to the Andaman and Nicobar Islands Forests & Plantation Development Corporation Limited, under clause 1 of article 151 of the Constitution. (Placed in Library. See No. LT-9348/96)

Mines and Minerals (Regulation and Development) Act, 1957 and the Notification of the Ministry of Mines

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): Madam, I lay on the table, under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy (in English and Hindi) of the Ministry of Mines, Notification G.S.R. No. 634 (E), dated the 28 August, 1995, publishing the Mineral Concession (Amendment) Rules, 1995. (Placed in Library. *See* No. LT-9292/96)

Report and Accounts (1994-95) of the Centres for the development of Glass Industry, Faridabad (UP) and related papers

THE MINISTERY OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF SMALL SCALE INDUS TRIES AND AGRO AND RURAL IN DUSTRIES (SHRI M. ARUNACHALAM): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

> (i) Third Annual Report and Accounts of the Centres for the Development of Glass Industry,

Firozabad (UP), for the year 1994-95, together with the Auditors' Report on the Accounts. [Placed in Lilbrary. *See* No. LT-9356796]

- (ii) Statement by Government accepting the above Report.
- I. Report and Accounts (1994-95) of the National Hydro Electric Power Corporation Limited, Faridabad and Nathpa Jhakri Power Corporation New Shimla and related Papers
- II. Report and Accounts (1994-95) of the Damodar Valley Corporation and related papers
- III. Notifications of the Ministry of Power
- IV. Report and Accounts (1994-95) of the Energy Management Centre, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): Madam, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, Faridabad, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library.See No. LT-9317/96]
- (ii) (a) Annual Report and Accounts of the Nathpa Jhakri Power Corporation Limited, New Shimla, for the year 1994-95, together with the Auditors' Report on the Accounts and the

comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in the laying the papers mentioned at. (1) above. [Placed in Library. See No. LT-9316/96]
- II. A copy each (in English and Hindi) of the following papers, under subsection (5) of Section 45 of the Damodar Valley Corporation Act, 1948:—
- (i) Annual Report and Accounts of the Damodar Valley Corporation, for the year 1994-95, together with the Auditors Report on the Accounts.
- (ii) Review by Government on the working of the above Corporation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT 9315/96]
- III. A copy (in English and Hindi) of the Ministry of Power, Notification G.S.R. No. 101(E), dated the 22nd February, 1996, publishing the Central Electricity Authority (Terms and Conditions of Services of Chairman and other Members) Amendment Rules, 1996, under sub-section (3) of Section 4B of the Electricity (Supply) Act, 1948. ifCTaced in Library See No. LT-9394/96]
- IV. A copy each (in English and Hindi) of the Following papers:—
 - (i) Annual Report and Accounts of the Energy Management Centre, New Delhi, for the year 1994-95, together with the

Auditors Report on the Accounts.

[Placed in Library. *See* No. LT-9394/96]

- (ii) Review by Government on the working of the above Centre.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-9318/96]

Report and Accounts (1994-95) of the Notional Productivity Council, New Delhi and related papers

THE MINISTRY OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 1994-95, together with the Auditors Report on the Accounts.
- (ii) Statement by Government Accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-9391/96]
 - I. Report and Accoutns (1994-95) of the National Film Development Corporation, Bombay and related papers.
- II. Report and Accounts (1994-95) of the National Centre of Films for Children and Young People, Bombay and related papers.
- III. Report and Accounts (1994-95) of the Press Council of India, New Delhi and related papers.

SHRI P.M. SAYEED: Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-